

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/13(CHE)/2022
Name of Petitioner : M/s Livedigital Marketing Solutions Private Limited
&
Name of Respondent : -Vs-
M/s Confluence Internet Private Limited & Others
Section : Sec 241 of CA, 2013

ORDER

Present: Mr. Abhay Kaushik, Ld. Counsel for Petitioner.
None for Respondent.

Ld. Counsel for Petitioner submits that yesterday he received call from the Counsel for Respondent that she has some exigencies.

Pleadings are complete. Written synopsis are stated to be filed by both the parties.

List the Petition for hearing on **10.07.2024**.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)